

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 1

List of cases e-filed during the month of December, 2021

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

N.B: Electronic process not started yet.

Form 2

List of cases in which e-Payment of Court fees was made during the month of December, 2021

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

N.B: Electronic process not started yet.

Form 3

List of cases in which Electronics Service of Process has taken during the month of December, 2021

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

N.B: Electronic process not started yet.

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Form 4

List of total number of cases allocated taken during the month of December, 2021

Sl.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Civil Judge	Chirang, Assam	Civil Judge	3	Misc Arbitration & Money Suit	19
2	Civil Judge	Kamrup (M), Assam	Civil Judge	1 & 3	MS 98/21, M.S-100/21, M.S-110/21, M.S-111/21, M.S-118/21, M.S-123/21 & M.S-123/21, M.S-118/21, M.S-98/21, M.S-96/21, M.S-89/21	6 & 5
3		Nagaland	Nil	-	-	-
4		Mizoram	Nil	-	-	-
5		Arunachal Pradesh	Nil	-	-	-

As per new format.

Form 5

List of cases in which Case Management Hearing was held during the month of December, 2021

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

As per new format.

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Form 6

Contested Commercial Cases disposed during the month of December, 2021

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Civil Judge	Chirang, Assam	1. M.S 14/19	Balu Goyary vs Power Grid Corp. of India Ltd.	Mr. S.K. Sarkar vs Mr. D.J. Mukharjee	06.04.2015	No	06.12.2021		Contested	20.12.2021	14 days	151 CPC
			2. M.S 31/2019	Ligam Singha Vs Grid Corp. of India Ltd	Mr. S.K. Sarkar vs Mr. D.J. Mukharjee	09.07.2015	No	13.12.2021		Contested	20.12.2021	7 days	148-(A)CPC
			3. M.S 03/2019	Bina Bala Ray Vs Grid Corp. of India Ltd	Mr. S.K. Sarkar vs Mr. D.J. Mukharjee	21.05.2015	No	22.12.2021		Contested	23.12.2021	1 day	151 CPC
			4. M.S 17/2019	Sairen Ray Vs Grid Corp. of India Ltd	Mr. S.K. Sarkar vs Mr. D.J. Mukharjee	06.05.2015	No	22.12.2021		Contested	23.12.2021	1 day	151 CPC
			5. MS 22/19	Debeswar Ray Vs Grid Corp. of India Ltd	Mr. S.K. Sarkar vs Mr. D.J. Mukharjee & H. Das	06.04.2015	No	23.12.2021		Contested	23.12.2021	0 day	151 CPC
2		Nagaland	Nil	-	-	-	-	-	-	-	-	-	
3		Mizoram	Nil	-	-	-	-	-	-	-	-	-	
4		Arunachal Pradesh	Nil	-	-	-	-	-	-	-	-	-	

As per new format.

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Form 7

Summary of Commercial Cases during the month of December, 2021

Sl.No	Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum-Asst. Sessions Judge	Bongaigaon, Assam	03	-	-	03
2	Civil Judge-cum-Asst. Sessions Judge	Chirang, Assam	19	-	5	14
3	Civil Judge-cum-Asst. Sessions Judge	Dibrugarh, Assam	04	-	-	04
4	Civil Judge-cum-Asst. Sessions Judge	Kamrup(M), Assam	173	11	1	183
5	Civil Judge-cum-Asst. Sessions Judge	Sivasagar, Assam	01	-	-	01
6	Civil Judge-cum-Asst. Sessions Judge	Golaghat, Assam	01	-	-	01
7	Civil Judge-cum-Asst. Sessions Judge	Jorhat, Assam	01	-	-	01
8	Civil Judge	Morigaon, Assam	32	-	4	28
9	CJM-cum-Civil Judge-cum-Asst. Sessions Judge	Hojai, Assam	04	-	-	04
10	Civil Judge-cum-Asst. Sessions Judge	Nagaon, Assam	00	11	-	11
Total			238	22	10	250

Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Nagaland	Nil			
2	Mizoram	Nil			
3	Arunachal Pradesh	Nil			

As per new format.